

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 8**  
**(IB)-1362(PB)/2018**

**IN THE MATTER OF:**

ICICI Bank Ltd.

.... Applicant/petitioner

Vs.

Jyoti Buildtech Pvt. Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 29.09.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

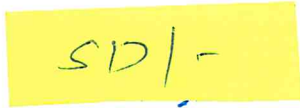
**PRESENT:**


For the respondent

Mr. Vinod Chaurasia, Adv. With Mr.  
Vijender Sharma, RP  
Mr. Vikky Dang, Adv. For IA-397/2020  
Mr. Kumar Anurag Singh, Mr. Upinder  
Singh, Mr. Shashank Shekhar, Mr.  
Shantanu Singh, Advs. For R-2  
Mr. Saurabh Kalia, Mr. Rahul Ahuja,  
Advs. for suspended directors.

**ORDER**

List on 27.10.2020

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**